## HARYANA VIDHAN SABHA

## **Un-Starred Question**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 6<sup>th</sup> March, 2013.

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## **Amount Sanctioned for Police Welfare and Sports**

332. SH. SAMPAT SINGH, M.L.A.: Will the Chief Minister be pleased to state:

- a) the total amount sanctioned for Police Welfare and Sports in the State during the FY 2009-10, 2010-11, 2011-12 and 2012-13;
- b) whether there is any society for this purpose; if so, the name of the society togetherwith the norms of the society for distributing this fund among the headquarter, battalions and the districts etc;
- c) the total amount actually spent at the headquarter, battalions and the districts etc in the aforesaid period; and
- d) the total pending amount of TA and DA of the Police Force?

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Chandigarh: The 27<sup>th</sup> February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha